

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.19037 of 2015

Abhay Kumar Sharma

... .. Petitioner/s

Versus

The State Of Bihar and Ors

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Surinder Kumar

For the Respondent/s : Mr.Dr. Anshuman- Sc14

CORAM: HONOURABLE MR. JUSTICE ANIL KUMAR SINHA
ORAL ORDER

4 15-04-2024 Two weeks' time is granted to the learned counsel
for the petitioner for filing rejoinder affidavit.

As prayed, put up on 30.04.2024.

(Anil Kumar Sinha, J)

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